

- Orders under Section 144 Cr.P.C. have been issued directing the BPOs, Corporate and Media Houses for taking steps for the safety and security of Women employees, like ensuring that they do not travel alone in the cab and are dropped right at their door steps and accompanied by the security guard.
- Creation of Women Help-Desk to attend women complainants in each Police Station, where a lady constable is deputed in two shifts from 8 AM to 8 PM.
- A random checking by ACP/CAW & his staff is made for smooth functioning of the women helpdesk.
- All police personnel especially local staff & lady police have been briefed & sensitized about dealings with women & children.
- All PCR Vans have been directed to help stranded women during night. Any woman can call PCR van by dialing 100 and she will be dropped to the nearest safe place.
- Women staff have been deployed in beats and in PCR vans in the areas prone to crime against women.
- Police Station Maurice Nagar has been selected as a predominantly woman police station, headed by a woman SHO and nearly 90% of women staff.
- Surprise checks in buses, markets, cinemas, road junctions, universities/colleges/schools etc.
- An 'Anti-Obscene Calls Cell' has been set up in the Crime Branch with a dedicated help line, e-mail, SMS and FAX numbers.

#### **Taking over of municipalities under HUPA**

\*296.MS. SUSHILA TIRIYA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government has taken over all the municipalities and Housing Assistance Councils (HACs) during Eleventh and Twelfth Plan under the Housing and Urban Poverty Alleviation Scheme;

(b) if so, the details thereof;

(c) whether the schemes get jeopardized due to non-regularization of BPL cards in Orissa;  
and

(d) the details of allocation provided to municipalities in Orissa?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) Urban Development and Municipal Administration being State subject, it is upto the respective State Governments to deal with Municipalities and Housing Assistance Councils and issues like regularization of BPL cards in cities.

(d) Under the Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) aimed at providing basic amenities viz. water, sanitation, primary health, primary education and social security, with decent shelter and security of tenure to the urban poor, Additional Central Assistance has been sanctioned to the State of Orissa so far are as follows:

*(Rs. in Crore)*

	BSUP	HSDP
Total Project Cost Approved	74.62	284.67
Total Additional Central Assistance approved	54.18	191.88
Total Additional Central Assistance released	13.54	92.90

Under the Swarna Jayanti Shahari Rozgar Yojana (SJSRY), aimed at provision of gainful employment to the urban poor by assisting them to set up individual/group enterprises and through skill training as well as utilising their labour for the construction of socially useful public assets, Rs. 16.51 crore has been released to State of Orissa during the year 2010-2011.

#### **Amendment of the Apprenticeship Act**

\*297. SHRI A.ELAVARASAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government's efforts to amended the Apprenticeship Act have got stalled over the issue of job reservation clause which recommends 50 per cent job reservation for apprentices trained by them;

(b) if so, the details thereof;